

MR. DEPUTY-SPEAKER: You continue.

SHRI B. K. GADHVI: How can I continue Sir. They are in the habit of interrupting.

So, on law and order situation.... (*Interruptions*) He has spoken, but he is not satisfied with himself, that is why he is going back....

So far as SYL Canal is concerned, I may inform the House that the progress is very well. The total land required has been acquired. As per our time schedule, in March 1988, the Canal is likely to be completed. So far as the funds are concerned, it is not starving for want of funds and the progress is very well.

So far as the power problem raised by Shri Balwant Singh Ramoowalia is concerned, I would say that presently the power is supplied to the farmers ten to fourteen hours a day. In the border areas, we are giving power during day time so that during night time, they may not have to go the fields and work. Government is also ensuring that the proper diesel supply and power is supplied to them.

So far as your plan on power is concerned, you very well know that we have already stepped up. In the Seventh Plan, the power sector in Punjab was Rs. 3,280 crores and Rs. 1,638 crores have been ear-marked out of that. Therefore, we are taking care of power sector.

So far as other points about Singrauli and its allocation are concerned, I would certainly look into them. So far as sugar mills are concerned, we have already allowed the expansion of their capacity. The other points which relate to other Ministries, I will write to them to look into the matter.

Sir, the time is very short and we have to pass the Bill. This is a very technical supplementary. Only for the farmers benefit, I brought this. Therefore, I commend the Supplementary Demands for Grants (Punjab) for 1987-88 for the approval of this House.

MR. DEPUTY-SPEAKER: The question is:

"That the Supplementary sum not exceeding the amount on Revenue Account shown in the third column of the Order Paper, be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges that will come in course of payment during the financial year ending the 31st day of March, 1988 in respect to head of demand entered in the second column thereof against Demand No. 22".

The motion was adopted.

19.53 hrs.

PUNJAB APPROPRIATION BILL, 1987*

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1987-88.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a

Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1987-88".

The motion was adopted.

SHRI B. K. GADHVI: I introduce the Bill.

SHRI B. K. GADHVI: I beg to move[†]

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1987-88, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1987-88, be taken into consideration."

The motion was adopted

MR. DEPUTY-SPEAKER: Now, we take up clause by clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted

Clauses 2 and 3 and the Schedule were added to the Bill

Clause 1, the Enacting Formula and the Title were added to the Bill

SHRI B. K. GADHVI: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

19.55 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

Forty-first Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to present the Forty-first Report of Business Advisory Committee.

19.56 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 25, 1987/ Bhadra 3, 1909 (Saka)

[†] Moved with the recommendation of the President.